

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/2666/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT No. 3,
Kamrup (M), Guwahati

Dated Guwahati the 19th June, 2021.

Sub: **Casual leave.**

Ref:- Letter No. 259 dated 17.06.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 21.06.2021 along with station leave permission, with your official vehicle, at your own cost, from the morning of 21.06.2021 till the morning of 22.06.2021, has been granted. Further, the P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence the Member, MACT No.2, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/2667 dated 19.6.2021
Copy to.

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati .
2. The Member, MACT No.2, Kamrup(M), Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pda